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Written Answers

Export of Indian eigarettes.

Year			Quantity (00) kgs	
				(lakhs)
1970-71 .			187	30
1971-72		200	1179	157
1972-73 .			1074	168
(April 1973	to	Jan.		
1974) .			631	101

Indo-Bangladesh agreement on Jute

- •143. SHRIMATI KUMUD JOSHI Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that Bangladesh and India have agreed on long-term bilateral cooperation in regard to the production of raw, jute and export of jute goods;
 - (b) if so. the details thereof?

THE MINISTER OF COMMERCE (PROF. D.P. CHATTOPADHYAYA): (a) An understanding in regard to bilateral cooperation on production of raw jute & export of jute goods was reached between India and Bangladesh during the visit of a Bangladesh delegation to New Delhi December, 1973.

- (b) The above understanding relates to production of raw jute in both the countries, imports of raw jute from Bangladesh by India, the evolution of a joint marketing strategy for exports of jute goods, and cooperation in Research and development.
 - *144 [Transferred to the 7th March, 19741
- *145 [Transferred to the 7th March 1974] \ Appointment of Chowkidars at Delhi Airport I *I46. SHRI MULKA GOVINDA j REDDY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

to Questions

- (a) whether it is a fact that a number of Chowkidars have been appointed at Delhi Airport without having the necessary qualifications as required under security rules;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that Government have received a representation against these appointments from Air Corporation Employees' Union?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI (SMT.) MAHISHI): (a) and (b) No, Sir. When the international Airports Authority was established the Chowkidars of the Civil Aviation Department working at the four international airports at Delhi, Bombay, Calcutta and Madras were treated as on deputation to the Authority. Consequent induction of the Central Industrial Security Force in Delhi airport in August last, the Chowkidars were given an option for absorption in the Force. None of them opted and were therefore returned to the Civil Aviation Department except for 8 chowkidars who were adjusted against existing vacancies in the International Airports Authority and 12 daily staff who were initially appointed by the Civil Aviation Department and are now continuing with the Authority on alternative jobs.

(c) No such representation appears to have been received.

Gifts to .Members of Parliament by Public Sector Undertakings

*147. SHR1 M. S. ABDUL KHADER: SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

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SHRIMATI RATHNABAI: SREENIVASA RAO: SHRI BABUBHAI M. CHINAI:

Will the Minister of FINANCE be pleased to state:

- (a) whether any directives have been issued by Government to the public sector undertakings regarding gifts given to Members of Parliamentary Committees visiting such undertakings; if so, the details thereof; and
- (b) what was the amount spent on gifts to the Members of Parliamentary Committees by the Public Under takings under the last two years.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Government have advised Public Enterprises that in order to save posible embarrassment to members of Parliamentary Committees, it would be a salutary principle for the enterprises not to give any expensive gifts when the Committees visit the underlakings or are engaged in their affairs.

(b) Information regarding the amount spent on expensive gifts (valued at more than Rs. 50/-) to the Members of Parliamentary Committees by the Public Undertakings during 1971-72 and 1972-73 is being collected and will be laid on the Table of the House.

सरकारी वाहनों पर व्यय ०148. श्री पीताम्बर दास: श्री मान सिंह वर्माः श्री जगदम्बी प्रसाद यादव : श्री ग्रोम प्रकाश त्यागी:

क्या विस मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों में प्रत्येक वर्ष में विभिन्न

मंत्रालयों ने सरकारी बाहनों के रख-रखाव और उनके चलाने पर कितनी कितनी राशि खर्च की:

- (ख) पैट्रोल के मूल्य में बृद्धि होने के पूर्व थौर उसके पश्चात उस पर प्रति मास ग्रीसतन ... कितनी कितनी राशि खर्च होती है; और
- (ग) सरकारी बाहनों द्वारा पैटोल का उपयोग करने में मितव्ययता बरते जाने के सम्बन्ध में क्या क्या अद्यतन निर्देश जारी किये गये हैं?

Expenditure on Government vehicles

*148. SHRI PITAMBER DAS : SHRI MAN SINGH VERMA: SHRI J.P. YADAV: SHRI O.P. TYAGI:

Will the Minister of FINANCE be pleased to state:

- (a) the amount of annual expenditure incurred by various Ministries on the main tenance and operation of Government vehicles during each of the 1st three years-;
- (b) the monthly expenditure on petrol before and after the increase in its price; and
- (c) the latest instructions issued regarding economy in consumption of petrol on Government vehicles?]

वित्त मंत्रालय में राज्य मंत्री (श्री के०ग्रार० गणेश): (क) पूरी सूचना, तत्काल उपलब्ध नहीं होने से. मंत्रालयों/विभागों से एकत्र की जायेगी ग्रौर यथासंभव भीघ्र सदन पटल पर रख दी जायेगी। फिर भी, तत्काल उपलब्ध सुचना के ग्रनसार सचिवालय के विभागों में स्टाफकारों के रखरखाव ग्रीर चलाने पर जो खर्च हुआ वह इस प्रकार है। इन ग्रांकडों में तीन मंत्रालयों/ विभागों का खर्च शामिल नहीं है क्योंकि उनके सम्बन्ध में सुबना की प्रतीक्षा है।